

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:1733  
ANSWERED ON:07.03.2013  
WATER RETURN  
Muttemwar Shri Vilas Baburao

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Government is proposing to make it mandatory for the big industries to file water return;
- (b) if so, the details of information necessary to be mentioned by the big industries in filing water return;
- (c) whether the industries do not reutilise the drained out dirty water and the used water by recycling the same at present; and
- (d) if so, the steps being taken by the Government in this regard?

**Answer**

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a) & (b) The Twelfth Five Year Plan (2012-2017) Document envisages enforcing 'water returns' by major water using industries and businesses which should include key measures like water utilization per unit produce, effluent discharge details, rain water harvested, water reuse details, fresh water consumption and so on.

(c) & (d) Many industries are reported to be not reutilizing the drained out dirty water and the used water by recycling the same at present. The National Water Policy (2012) stipulates that 'recycle and reuse of water, including return flows, should be the general norm' and that 'recycle and reuse of water, after treatment to specified standards, should also be incentivized through a properly planned tariff system'.